

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1191(A)/ND/2019

IN THE MATTER OF:

M/s Kribhco Infrastructure Ltd.

vs

M/s Indo Arya Central Trasport Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)


Order delivered on 23.07.2019

For the Petitioner/Applicant
For the Corporate Debtor

: P. Nagesh, Dhruv Gupta, Harshal, Adv.
: Vishal Ganda, Aman Chaudhary, Adv.

ORDER

Learned counsel for the petitioner is present. Upon service of notice corporate debtor is represented by Mr. Vishal Ganda, Senior Advocate who seeks time file reply. Let the reply be filed within one week from today. Post the matter on 28.08.2019.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar